

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Civil Appeal No(s). 9036/2013

DAMYANTI & ANR.

Appellant(s)

VERSUS

VED PRAKASH & ANR.

Respondent(s)

Date : 30-07-2019 This appeal was called on for hearing today.

For Appellant(s)

For Respondent(s)

Mr. Samir Ali Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Notice of alternative arrangement has been served upon the appellants but no one has chosen to enter appearance on their behalf. Hence, the matter shall be processed for listing before the Hon'ble Judge-in-Chambers for further Orders.

SURINDER S. RATHI
Registrar

pm